

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

219. IA/109/2024 IA/112/2024 IA/1621/2022
IA/2442/2023 IVN.P/2/2024 IA/5611/2023 C.P. (IB)/1236(MB)2020

IN THE MATTER OF

Shapoorji Pallonji Finance Private Limited

... Petitioner

Vs

Rajesh Construction Company Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Uma Chatterji (PH)

For the Respondent:

ORDER

Adjourned to **03.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/